

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 128
(CAA)-12(PB)/2019

IN THE MATTER OF:

Ogaan India Pvt. Ltd.
And Ogaan Retail Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 09.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the petitioner


Ms. Shweta Bharti, Mr. J.K Chaudhary,
Ms. Katyani Mahendru, Adv.

For the ITD

Ms. Lakshmi Gurung, Sr. Stg. Counsel with
Mr. Subham Pandey, Adv.

ORDER

Arguments heard. Order reserved.



(M. M. KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)